

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 218 OF 2018 &
IA NO. 1082 OF 2018**

Dated : 13th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

G.V.K Power (Goindwal Sahib) Ltd.

...Appellant(s)

Vs.

**Punjab State Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Swapna Seshadri

Mr. Shwin Ramanathan for R-2

ORDER

The matter could not reach before the bench.

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **16.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/kt